

[Mr. Speaker]

The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Companies Act, 1956, be extended upto the last day of the first week of the next Session."

The motion was adopted.

12.04 hrs.

### ARMS BILL

#### EXTENSION OF TIME FOR PRESENTATION OF REPORT

Shri Barman (Cooch-Bihar—Reserved—Sch. Castes): Sir, I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to consolidate and amend the law relating to arms and ammunition, be extended upto the 13th August, 1959"

I may add, Sir, that the clause-by-clause consideration of the Bill has been concluded and it is only the finalisation of the report that is required to be done.

Mr. Speaker: I shall put the motion to the vote of the House

The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to consolidate and amend the law relating to arms and ammunition, be extended upto the 13th August, 1959."

The motion was adopted.

12.05 hrs.

### RAJASTHAN AND MADHYA PRADESH (TRANSFER OF TERRITORIES) BILL\*

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, on behalf of Shri G. B. Pant, I beg to move for leave to introduce a Bill to provide for the transfer of certain territories from the State of Rajasthan to the State of Madhya Pradesh and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the transfer of certain territories from the State of Rajasthan to the State of Madhya Pradesh and for matters connected therewith"

The motion was adopted.

†  
Shri Datar: Sir, I introduce the Bill

### WAKF (AMENDMENT) BILL\*

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Sir, I beg to move for leave to introduce a Bill to amend the Wakf Act, 1954

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to amend the Wakf Act, 1954."

The motion was adopted.

Hafiz Mohammad Ibrahim: Sir, I introduce the Bill.

\*Published in the Gazette of India Extraordinary Part II—Section 2, dated 3-8-59.

†Introduced with the recommendation of the President.